

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

(3)

OA No.1111/2004  
MA 923/2004

New Delhi this the 11th day of May, 2004

**Hon'ble Shri S.K.Naik, Member (A)**

1. Lakhmi Chand S/O Shri Tirkha Ram
2. Lallu Ram @ Amar Singh  
S/O Shri Jagan Nath Saini
3. Jaswant Saini S/O Shri Har Shai Saini
4. Mukesh Kumar Sharma S/O Shri Gordhan  
Sharma.
5. Sube Singh S/O Shri Har Shai Saini
6. Jai SIngh S/O Sh.Lalu Ram

( All are parcel porters who are working  
at N.W.Railway Station, Narnaul  
Haryana )

..Applicants

(By Advocate Shri Yogesh Sharma )

VERSUS

1. Union of India through the  
Secretary, Ministry of  
Railway, Railway Bhawan,  
New Delhi.
2. The Divisional Railway  
Manager, North Western Railway,  
Jaipur.
3. The Station Supdt.  
N.W.Railway, Narnaul.

..Respondents

O R D E R (ORAL)

Shri Yogesh Sharma, learned counsel for the  
applicant seeks permission to withdraw the OA with  
liberty to file a fresh Original Application, if any  
grievance survives. Accordingly, OA is dismissed as  
withdrawn.

Naik  
( S.K. Naik )  
Member (A)

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